

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : TCP/30/2016  
NAME OF THE PETITIONER(S) : N.Kannan  
NAME OF THE RESPONDENT(S) : Sri Selvanarayana Packaging P Limited & 8 others  
UNDER SECTION : 235, 237, 397, 398, 399, 402, 403 and 406 r/w Sch XI

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	J. ARUL MOZH I	Respondent 1, 2, 3 & 5	S. Arul
	CHANDRA PRAKASH	Sr. Petitioner	Prakash

**ORDER**

Counsels representing both the parties are present and stated that the settlement talks between the parties has failed and prayed for time to make submissions. Time is enlarged at their request to make final submissions. Put up on 07.12.2017.

<sup>sd/-</sup>  
**S Vijayaraghavan**  
Member (Technical)

<sup>sd/-</sup>  
**K Anantha Padmanabha Swamy**  
Member (Judicial)